## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

## **ORDER**

The Voluntary Retirement of Sh. Yusuf Raza (E.C.-13952/48839255) S/o Late Syed ali Raza, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 23.12.2025 (A/N).

> (Virender Kumar Bansal) Principal District & Sessions Judge (HQs)

No. G882 - C8822

Admn. II/PF/Ret./2025

Delhi, Dated the 2 DEC 2025

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West, South-West, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, S-E District, Saket Courts, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South-East District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-East, Saket Courts, New Delhi.
- 6 The Sr. A.O. ([]/ A.O. ([]/Branch Incharge, Vigilance & Litigation Branch:-Central & South-East District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-East District, Saket Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
  - 10 Hindi Section, Tis Hazari Courts, Delhi.
  - 11 Promotion Cell, Tis Hazari Courts, Delhi.
  - 12 Layers Seat, Tis Hazari Courts, Delhi.
  - 13 Pension Cell, South-East District, Saket Courts, New Delhi.
  - 14 Dealing Official:- General Branch, Central District, THC, Delhi.
  - 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
  - 16 Sh. Yusuf Raza (E.C.-13952/48839255) S/o Late Syed ali Raza, Judicial Assistant in Judicial Branch/Reader in the court of Ms. Devanshi Janmeja, JMFC-04, SED, Saket Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrending of Govt. Accommodation, if occupied.

Administrative Officer (Judl.), (Admn.II) O/o Principal District & Sessions Judge (HQs):